	EXCISE APPEAL BRANCH  CESTAT, NEW DELHI-110066  FROM 24.05,2021 To 11.06.2021			+
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
			27.05.2021	04.06.2021
1	E/53323/2018	FO/51410/2021 FO/51511/2021	31,05,2021	04.06.2021
3-4	E/53677/2018 E/51303/2019, E/50236/2020	FO/51511/2021 FO/51518-19/2021	31.05.2021	04.06.2021
<del></del> ·		INTERIM ORDER		
1-3	E/52692-94/2019	IC/6-8/2021	08.06.2021	10.06.2021
			 	Deputy 16.6 Registrar
				Registrar
		i   ·	<u> </u>	Excise
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Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by :Amit(LDC)